

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 120
(IB)-755(PB)/2020

IN THE MATTER OF:

Tarun Ahuja & ors. ...

Applicant/Petitioner

Vs

Puri Construction Pvt Ltd. ...

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 18.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Piyush Singh, Ms. Aditi Sinha, Advts.

ORDER

List on 22.12.2020.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

18.12.2020
Ritu